

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1689
TO BE ANSWERED ON 27.07.2016**

WAIVER OF NOC

1689. SHRI RAJAN VICHARE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal from the Ministry of Women and Child Development for a waiver of the No Objection Certificate (NOC) required from a father in case a child travels to India on tourist visa;**
- (b) if so, the details thereof;**
- (c) whether it is mandatory in case the parents are separated; and**
- (d) if so, the details thereof and the response of the Government thereon?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

(a) Yes, the Ministry of External Affairs has received a proposal from the Ministry of Women and Child Development for waiver of No Objection Certificate (NOC) required from a father in case a child travels to India on Tourist Visa.

(b) to (d) Ministry of External Affairs and Ministry of Women and Child Development have constituted a committee to effectively address such and other similar issues raised by Ministry of Women and Child Development.
